## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
238/15	TP 32/17	Hearing	433(e) /433 (f)	Shan Traders Vs Falcon Tyres Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

)

PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

(Petitioner\_\_\_\_\_Respondent)\_\_\_\_

None appeared for the petitioner and respondents. Both parties are called, absent. Notices sent not returned. Await.

Posted to 07.04.2017.

MEMBER (J)

MEMBER (T)